NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 24-B/2016 In TP No. 24/397-398/NCLT/AHM/2016 (New) CA 106 of 2015 In C.P. No. 22/397-398/CLB/MB/2012(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.04.2017

Name of the Company:

Niklesh T. Nihalani

V/s.

Rohit Dyeing & Printing Mills Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. D < S. M. Jain P < S For Respondents

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ORDER

None present for Petitioner. Learned PCS Mr. S K Jain present for Respondents no. 1 and 2.

Letter received for adjournment from the PCS of Petitioner.

List the matter on 19.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of April, 2017.